

(iii) *Grocery Shop (Grocery Distribution Centre)*

The Grocery Distribution Centre is run by a Managing Committee comprising the following:—

Patron	C.D.A.	} Nominated by the CDA.
President	One of the JCs DA	
Officer-in-Charge	One of the AOs	
Manager-cum-Cashier	One S. O. (Accounts)	} Elected in General Body Meeting of the members by ballot.
Asstt. Managers	Two.	
Members	Four.	

(iv) *Benevolent Fund*

The fund is run by a Committee comprising the following:—

Chairman	C D A.	} Nominated by CDA.
Vice-Chairman	One of the JCs DA	
Member	JCDA (AN)	
Elected Members	Four—Elected by members of the Fund serving in the main office of CDA, Patna.	

(d) and (e) (i) *Staff Welfare Committee*

Accounts have been audited upto financial year ending 3/74 and no misappropriation, bungling or misuse has been discovered.

(ii) *C.S.D. Canteen*

Accounts upto financial year ending March 1974 have been audited and no misuse, misappropriation and bungling has been found.

(iii) *Grocery Shop (Grocery Distribution Centre)*

Accounts upto financial year ending March 1974 have been audited and no misuse, misappropriation and bungling has been discovered.

(iv) *Benevolent Fund*

The Benevolent Society was formed on 5th May 1973. According to the bye-laws of this Society, the accounts are to be audited annually. Action to get the accounts audited is being taken. It may be stated that a sum

of Rs 608/- only has so far been collected as subscription and out of it only Rs. 20/- have been spent. No misuse, misappropriation or bungling has taken place.

Loss of Foreign Exchange due to Delay in Export of Rose Wood

2605. SHRI G P. YADAV:

SHRI MADHAVRAO
SCINDIA:

Will the Minister of COMMERCE be pleased to state:

(a) whether a good deal of foreign exchange is being lost because his Ministry has failed to clear the procedural hurdle in the way of export of rose wood;

(b) the broad facts thereof and the names of the guilty persons and the action taken by Government against them; and

(c) the steps being taken by Government to ensure that no hurdles come in the way of export of rose wood in future?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) No, Sir.

(b) Does not arise.

(c) The export of rose wood continues to be regulated within annual ceiling which is fixed as per advice from the Ministry of Agriculture and the concerned State Governments. During the current year full quota of rose wood has been released for export from all the ports except Cochin. Fifty per cent of the quota allocated to Cochin has also been released. The balance quota of 50 per cent will be released from that port as soon as the State Government concerned finalises its proposal for imposition of certain safeguards to check illicit fellings. As there is a great demand for rose wood in foreign markets the entire quota will be exported much before the close of the licensing year and we are impressing on the Kerala State Government to finalise their stand on export modalities.

Opium Cultivation in Dehra Dun

2606. SHRI M. S. PURTY: Will the Minister of FINANCE be pleased to state:

(a) whether the opium cultivation, which has been becoming popular in the Chakrata block of Dehra Dun District and Puroula block of Uttarkashi District, is being discouraged by Government;

(b) whether India is exporting opium to foreign countries also; and

(c) if so, the reasons for not encouraging the cultivators to grow more opium?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) to (c). India is exporting opium to a number of foreign countries. However, the Government of India's policy in regard to

cultivation of poppy for opium production is guided by its international obligations to restrict such production to world's medical and scientific needs and to the areas which are amenable to effective control. Chakrata and Puroula blocks in Dehra Dun and Uttar Kashi districts are hilly and jungle areas where it is extremely difficult to exercise efficient supervision and control. Cultivation of poppy for production of opium is, therefore, not allowed in these areas. However for production of seeds, poppy cultivation is undertaken in these blocks on restricted basis under the control of the State Government.

Scope for Indian Woollen Knitwear Abroad

2607. SHRI N. E. HORO: Will the Minister of COMMERCE be pleased to state:

(a) whether the West European countries have vast scope for Indian woollen knitwear and the market of these products is so extensive and full of potential that the export can be boosted up;

(b) if so, whether Government have appointed any committee to make assessment and suggest measures in this regard; and

(c) if so, the broad features thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Yes, Sir. However, the demand being for highly sophisticated garments which India is not manufacturing at present and the uncompetitive price are the two hurdles coming in the way of large scale exports of Indian woollen knitwear to West European countries.

(b) No, Sir.

(c) Does not arise.